

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SILVEROAK COMMERCIALS LIMITED Date of Commencement of Liquidation: 16-12-2020; List of Stakeholders as on Date: 30-04-2021; Name of IP: Mr. Harshad Deshpande; Last 5 digit of registration number: 10335

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	1064000	1	1064000				NA
2	Liquidation costs incurred till date	2	72014	2	72014				NA
3	Secured financial creditors	1	22406665	1	22406665				NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	2	951000	2				951000	NA
7	Operational creditors (Government Dues)	1	3132160	1				3132160	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	18768834	3	8528924				NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		10	46394673	10	32071603	0	0	4083160	